

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 826 of 2020 in CP(IB) 17 of 2019 With
IA 827 of 2020
IA 828 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020

Name of the Company: Union Bank of India
V/s
Greendiamz Biotech Ltd

Section: Section 60(5) r.w 25 IBC/60(5) r.w Section 25 IBC r.w Rule 11 of NCLT
2016/43,44,45,50 & 60(5) (c) IBC r.w 66 & 67 IBC/7 of IBC, 2016

ORDER

Learned Counsel Mr. Arjun Sheth appeared for the Resolution Professional.

Issue notice to the Respondents. Resolution Professional is directed to issue notice to Respondents and file affidavit within two weeks.

Matter to appear for further consideration on 16.12.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 2nd day of December, 2020

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)